

## RAJYA SABHA

Tuesday, 30th November 1954

The House met at eleven of the clock,  
MR. CHAIRMAN in the Chair.

### ORAL ANSWERS TO QUESTIONS

\*68. [The questioner (Shri M. Vali-  
ulla) was absent. For answer vide  
col. 318 infra.]

\*69. [The questioner (Shri M. Vali-  
ulla) was absent. For answer vide  
col. 319 infra.]

\*70. [The questioner (Shri M. Vali-  
ulla) was absent. For answer vide  
col. 319 infra.]

\*71. [For answer vide col. 316 infra.]

### SETTING UP OF A CENTRAL MEDICO-LEGAL ADVISORY COMMITTEE

\*72. SHRI N. C. SEKHAR: Will the  
Minister for HEALTH be pleased to  
state whether any progress has been  
made in the matter of setting up of  
the proposed Central Medico-Legal  
Advisory Committee; if not, why not?

THE MINISTER FOR HEALTH (RAJ  
KUMARI AMRIT KAUR): Yes. The com-  
position of the proposed Central Me-  
dico-Legal Advisory Committee is  
being finalised.

DIWAN CHAMAN LAL: What is the  
objective of this?

RAJKUMARI AMRIT KAUR: Well, in  
1948, the Scientific Advisory Board of  
the Indian Research Fund Association,  
which is now the Indian Council of  
Medical Research, passed a resolution,  
recommending to the Government that  
a Central Medico-Legal Advisory  
Committee should be set up in order  
to advise the Central and State Gov-  
ernments, and encourage the develop-  
ment of a uniform and standardised  
medical procedure and practice  
throughout the country.

DR. P. C. MITRA: May I know  
whether the Government consider  
that the present system of education  
in the medical colleges is good?

80 R.S.D.

MR. CHAIRMAN: That has nothing  
to do with this.

\*73. [The questioner (Shrimati Par-  
vathi Krishnan) was absent. For  
answer vide col. 320 infra.]

\*74. [For answer vide col. 317 infra.]

### INCONVENIENCE TO PUBLIC DUE TO LEVEL CROSSING AT HARDUAGUNJ BUS STAND

\*75. SHRI AHMAD SAID KHAN:  
Will the Minister for RAILWAYS be  
pleased to state:

(a) whether Government are aware  
that great inconvenience is caused to  
the public at the Harduagunj Bus  
Stand in Aligarh because the gates of  
the level crossing at that bus stand  
often remain closed; and

(b) if so, what steps Government  
propose to take to remove the incon-  
venience?

THE DEPUTY MINISTER FOR RAIL-  
WAYS AND TRANSPORT (SHRI O. V.  
ALAGESAN): (a) Yes, Sir.

(b) The question was examined re-  
cently and an over-bridge at the site  
was estimated to cost Rs. 11.30 lakhs  
of which Railway's share was Rs. 1.30  
lakhs and Road authorities share Rs.  
10 lakhs. As the Municipal Board,  
Aligarh and the State Government  
have expressed their inability to meet  
their share of the cost, it is not possi-  
ble to undertake the work.

### VACANCIES AND RECRUITMENT IN THE NORTHERN RAILWAY

\*76. SHRI H. C. MATHUR: Will the  
Minister for RAILWAYS be pleased  
to state:

(a) the number of vacancies which  
existed on all the divisions of the  
Northern Railway on the date of its  
formation;

(b) the number of vacancies which  
occurred up to the 31st October, 1953;  
and

(c) the total number of staff re-  
cruited against all those vacancies and